

teachers, grades were revised to 550—900 on 4th January, 1973. Similarly for principals the grades were further enhanced to 1100—1600 with effect from 1st January, 1973. As you know in different sectors of our life there is a lot of demands for increasing pay. Even judges had gone out in procession demanding increased pay scales. What I have stated in my substantive statement is that the whole thing can be discussed on a broad perspective, not by way of *ad hoc* revision; that is what I have stated. As regards public schools, may I add to your observation that I have studied in an ordinary government school and all my sons have studied in government schools.

श्री राज नारायण : उपाध्यक्ष महोदय, मैं व्यवस्था का प्रश्न उठाना चाहता हूँ। क्या मंत्री जी को यह अधिकार आप देंगे कि वे जानबूझ कर सदन को गुमराह करें ? मंत्री जी जनता पार्टी की सरकार के शिक्षा मंत्री हैं और जनता पार्टी के चुनाव घोषणा-पत्र में लिखा है कि समान शिक्षा . . .

SHRI C. N. VISVANATHAN (Tirupattur). Not of Janata party, Education Minister of India.

श्री राज नारायण : शाश्वत माननीय मंत्री जी को इस बात का ख्याल न हो—उन को सरकार में रहते हुए दो साल हो गये हैं . . .

उपाध्यक्ष महोदय : यह कोई प्वाइन्ट आफ आर्डर नहीं है, यह तो पारिलसी की बात है।

श्री राज नारायण : हमारी मुसीबत यह है कि हम ने 19 तारीख को कारिलिंग-एटेंन्शन दिया था, लेकिन हमारे नाम नहीं आता है।

उपाध्यक्ष महोदय : वहाँ बैलेंट होता है।

श्री राज नारायण : आप कोई ऐसी व्यवस्था करें कि जो लोग नाम दें और बैलेंट में उनका नाम नहीं आए, तो भी उन्हें कुछ क्वैरिषन्स पूछने का अधिकार हो।

उपाध्यक्ष महोदय : आप क्लर कमेटी का लिख कर भेज दीजिये।

श्री राज नारायण : उन को भी लिख दूंगा, लेकिन क्या आप मंत्री जी को अधिकार देंगे कि वे धमकी दें . . .

उपाध्यक्ष महोदय : कोई धमकी नहीं दी है।

12 58 hrs

COMMITTEE OF PRIVILEGES

FIFTH REPORT

PROF. SAMAR GUHA: (Contd.): I beg to present the Fourth Report (Hindi and English versions) of the Committee of Privileges.

COMMITTEE ON SUBORDINATE LEGISLATION

SEVENTH REPORT

SHRI SOMNATH CHATTERJEE (Jadavpur): I beg to present the Seventeenth Report (Hindi and English versions) of the Committee on Subordinate Legislation.

PETITION RE INCREASE IN PRICES DUE TO BUDGET PROPOSALS

SHRIMATI MOHSINA KIDWAI (Azamgarh): I beg to present a petition signed by Shrimati Tajdar Babar and others regarding increase in prices due to Budget proposals.

ELECTION TO COMMITTEE

CENTRAL COMMITTEE OF TUBERCULOSIS ASSOCIATION OF INDIA

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RABI RAY): I beg to move:

"That in pursuance of clause 3 (vi)(a) of the Rules and Regulations of the Tuberculosis Association of India, the members of this House do proceed to elect, in such